

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1355.
TO BE ANSWERED ON TUESDAY, THE 30TH JULY, 2024.**

INDIAN PATENT OFFICE

1355 SHRI V K SREEKANDAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is a fact that the Indian patent office has granted more than one lakh patents during the last year and if so, the details thereof;
- (b) whether it is also a fact that this was made possible only because of the steps taken by the Government to further strengthen the intellectual property rights ecosystem and if so, the details thereof;
- (c) whether it is a fact that there had been a notable surge in Geographical Indication registration, demonstrating a threefold increase compared with the last year, if so, the details thereof; and
- (d) whether it is also fact that 573 Geographical Indications are registered in the country and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): Yes Sir. Patent Office has granted 1,03,057 patents in FY 2023-24. Various steps taken by the Government to further strengthen the Intellectual Property Rights (IPR) ecosystem in India are as under:

1. Modernization of IP offices using IT enabled and advanced technologies:

All documents filed before the Patent Office are completely digitized and are made available online for proceedings leading to final disposal. Resultantly, applicants need not visit Patent & Trade Marks Offices for filing, processing and getting Patent and Trademark grant/registration certificates.

2. Fees Incentives

(a) Owing to fee concessions in patents applications, there has been a significant increase in Patent filings by Startups, MSMEs and Educational Institutes and same is as under:

Year	Startups (SU)		Small Entity (SE)		Educational institutes (EI)	
	Indian	Foreign	Indian	Foreign	Indian	Foreign
2018-19	801	10	607	75	Fees Concession was given in Sep 2021	
2019-20	1650	2	576	272		
2020-21	1598	13	744	53		
2021-22	1482	19	985	384	7405	96
2022-23	2016	25	1329	429	19155	275
2023-24	2546	25	3421	128	23306	237

- (b) Similarly, 75% fee concessions at each stage of prosecution of Design applications are extended to startups and MSMEs and 50% to Trade Mark application filing.

3. Awareness in IPR and Recognition & Rewards to Top IP Achievers:

National Intellectual Property Awareness Mission (NIPAM) was launched in December 2021 to impart IP awareness and basic training in educational institutes across the country and as a consequence, more than 2 million persons have been trained about IPRs so far. Also, IP awards have been conferred every year to recognize and reward the top achievers and many among them were also invited as special guests to Government of India in the Republic Day Celebration 2024 to recognise their efforts.

4. Scheme for Facilitating Start-Ups Intellectual Property Protection (SIPP)

SIPP scheme was launched in 2016 to support startups in safeguarding their IP rights (Patents, Trade marks and Designs) by providing opportunity to avail pro bono facilitation by empanelled IP experts and facilitation fees of the IP experts to be borne by the Government. After the scheme, there has been a significant increase in IP applications by startups. Details about IP filing by startups are as under :-

IP	Increase in filing in last 6 years (2017-18 to 2023-24)
Patents	355%
Trade Marks	543%

5. Capacity Building:

To address liquidation of the backlog applications, technical manpower strength in Patent office has increased by promoting various officers to the post of Controllers in the Patent office, and further, young professionals and technical assistants were engaged on contractual basis to support Controller's decision making. This has resulted in granting more than 1 lakh patents in a single year 2023-24.

- (c) Yes Sir. The requisite details are as follows:

Year	No. of GI Applications Registered
2022-23	55
2023-24	160

- (d) Yes Sir. As on June 23, 2024, the Office of Geographical Indications Registry has registered a total of 643 GI Applications in the country.